

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1367  
ANSWERED ON:03.03.2011  
SURPLUS LAND  
Pakkirappa Shri S.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the proposal for commercial utilization of surplus railway land excludes the possibility of reverting back those land to the States;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): Vacant railway land is required for Railways own developmental works such as doubling, gauge conversion, yard remodelling and traffic facility works, setting up of factories, freight corridors, etc.

Vacant land not required for Railways immediate future operational needs is normally put to alternative usage, in the interim period, including commercial development, wherever feasible.